

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1248/2017

THE STATE OF U.P. SECRETARY OF REVENUE
DEPARTMENT & ORS.

Appellant(s)

VERSUS

JAGDAMBIKA PRASAD SHUKLA

Respondent(s)

WITH

SLP(C) No. 8530/2017 (XI)

IA No. 1/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 2/2017 - EXEMPTION FROM FILING O.T.

IA No. 3/2017 - PERMISSION TO FILE ANNEXURES

Date : 19-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Tanmaya Agarwal, AOR
Mrs. Aditi Agarwal, Adv.
Mr. Mohd. Numad Khan, Adv.
Ms. Astha Goyal, Adv.

Mr. Vishwa Pal Singh, AOR

For Respondent(s) : Dr. Sushil Balwada, AOR
Mr. Sanchar Anand, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Mr. Srilok Nath Rath, Adv.
Mr. Ritul Tandon, Adv.
Mr. Vikrant Vadesra, Adv.
Mr. Onkar Nath Sharma, Adv.
Mr. Sahil, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Re-list the civil appeal /special leave petition on 2nd September, 2026.
2. Convenience compilation be filed in the meanwhile.
3. Interim order, if any, shall continue till the next date of hearing.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)